

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.36 (ND)/2014
RT CP No.196/Chd/Hry/2017**

In the matter of:

Shri Sumit Dhir

....Petitioner.

Versus.

SK Habitare Homes India Pvt.Ltd. & Ors.

....Respondents.

Present: Mr.Krishna Kumar, Advocate with Ms.Vijayata Sharma and
Ms.Srujana Suman Mund, Advocates for the petitioner.
Mr.Nahush Jain, Advocate for the respondents.

Learned counsel for the petitioner submits that the application in terms of the order dated 22.11.2017, has been filed, but the same is not listed today. Copy of the said application, however, has already been supplied to the counsel for the respondents.

The matter is adjourned to 22.03.2018 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 19, 2018.
Ashwani